

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 52(ND)16**  
**CA. NO.**

**CORAM:**

**PRESENT: SH. S.K. MOHAPATRA**  
**HON'BLE MEMBER (T)**


**SH. R.VARADHARAJAN**  
**HON'BLE MEMBER (J)**

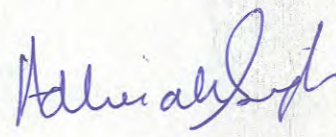

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.02.2017**

**NAME OF THE COMPANY:** M/s. Mr. Pankaj Arora & Ors. V/s. M/s. International Institute of Finance Markets Ltd. & ors.

**SECTION OF THE COMPANIES ACT: 397/398**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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|----|---------------------------|--|-----------------|---|
| 1. | Mr. Vikas Ganda, Sr. Adv. |  |                 |   |
| 2. | Mr. Vipul Ganda, Adv.     |  | for Petitioners |  |
| 3. | Ms. Shelly Khan, Adv.     |  |                 |   |

- |    |                                     |  |              |   |
|----|-------------------------------------|--|--------------|---|
| 1. | Jatin Sehgal.                       |  |              |   |
| 2. | Adhirath Singh.                     |  | Respondents. |  |
| 3. | <del>P. N. Singh</del>              |  |              |   |
| 4. | <del>The Indian Overseas Bank</del> |  | 11           |  |

**ORDER**

Both the parties are present. On the request of the parties, matter is adjourned to 24.3.2017.

- Sq -

(S.K. Mohapatra)  
Member (Tech.)

Sq -

(R. Varadharajan)  
Member (Judicial)